

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.172/9/HDB/2020
NAME OF THE COMPANY	Soma Enterprises Ltd
NAME OF THE PETITIONER(S)	Brijda Roadlines Pvt Ltd
NAME OF THE RESPONDENT(S)	Soma Enterprises Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Learned counsel for the Operational Creditor appeared.

We direct the Operational Creditor to serve notice to the Corporate Debtor by way of email as well as by Speed Post and file affidavit within two weeks.

Matter stands adjourned to 30.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL